

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO.1640  
TO BE ANSWERED ON 01.08.2022**

**Allocation of coal blocks in Jharkhand**

**1640. SHRI SAMIR ORAON:**

Will the Minister of *Coal* be pleased to state:

- (a) the number of coal blocks allotted to the private sector in Jharkhand;
- (b) whether the coal mining work has already started from the said coal blocks;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

**MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)**

- (a) 12 coal blocks have been allocated to private sector companies in Jharkhand.
- (b) Out of above 12 coal blocks, only one coal block (Kathautia coal mine allocated to M/s. Hindalco Industries Ltd.) has started coal production.
- (c) Detail of production financial year-wise from Kathautia coal block is as below:

<b>Financial Year</b>	<b>Production in MT</b>
2017-18	0.8
2018-19	0.8
2019-20	0.055
2020-21	0.046
2021-22	0.365
2022-23 (Q1)	0.028

- (d) Out of 11 non-operationalised coal blocks, scheduled date of operationalisation of six blocks i.e. Chakla, Urma Paharitola, Rajhara North (Central & Eastern), Gondulpara, Jogeshwar & Khas Jogeshwar and Rauta closed mine are in future date. Reason for non-operationalisation of remaining five blocks are as under:

<b>S. No.</b>	<b>Name of Mine</b>	<b>Allocattee</b>	<b>Remarks</b>
1	Meral	Trimula Industries Ltd.	Revised Mine Plan not approved.
2	Moitra	JSW Steel Limited	Mining Lease not executed.
3	Dumri	Hindalco Industries Ltd.	FC Stage-II, Mining Lease not obtained.
4	Lohari	Araanya Mines Private Ltd.	Mining Lease not executed
5	Ganeshpur	GMR Chhattisgarh Energy Limited	Order for termination of allocation issued on 30.05.2019. The matter is sub-judice.

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